

**GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA  
UNSTARRED QUESTION NO.1181  
TO BE ANSWERED ON 9<sup>TH</sup> FEBRUARY, 2022**

**PRODUCTION OF PARBOILED RICE**

**1181. SHRI PASUNOORI DAYAKAR:  
DR. G. RANJITH REDDY:  
SHRI VENKATESH NETHA BORLAKUNTA:  
SHRIMATI KAVITHA MALOTHU:**

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) the details of States that produce paraboiled rice and the quantity of such production during the last five years, year-wise and State-wise;**
- (b) the details of procurement of paraboiled rice from the above States by FCI and other Central agencies during the last five years, year-wise and State-wise;**
- (c) the details of States to which paraboiled rice is supplied by FCI and other Central agencies;**
- (d) the details of supplies of paraboiled rice made to the above States during the last five years, year-wise and State-wise;**
- (e) whether the Ministry has decided to stop procuring paraboiled rice from the paraboiled rice producing States;**
- (f) if so, the reasons thereof; and**
- (g) if not, the manner in which the Ministry is planning to procure paraboiled rice from the above States in 2022?**

**A N S W E R  
THE MINISTER OF STATE CONSUMER AFFAIRS, FOOD AND  
PUBLIC DISTRIBUTION  
(SHRI ASHWINI KUMAR CHOUBEY)**

**(a) and (b): Parboiled rice is mainly produced in Andhra Pradesh, Telangana, Chhattisgarh, Odisha, West Bengal, Tamil Nadu, Jharkhand and Kerala.**

State-wise procurement of par-boiled rice during the last five years is at Annexure-I.

(c) and (d): The details of States to which Parboiled Rice is moved during last five years is as follows:

[fig. in '000 MT]

States	2016-17	2017-18	2018-19	2019-20	2020-21
Tamilnadu	1639.40	2614.50	2003.20	2544.60	2999.10
Karnataka	29.80	42.00	66.80	84.80	229.90
Kerala	470.70	596.70	766.80	469.90	1146.60
West Bengal	63.10	138.50	110.20	0.00	1201.30
Bihar	0.00	7.80	0.00	1064.20	863.90
Jharkhand	1432.90	1531.20	1526.50	1528.40	2236.90

(e) to (g): In the Memorandum of Understanding (MoU) signed between Government of India and State Governments, a clause stipulates that -

“if the stocks of the rice procured by the State Govt. exceeds its allocation under TPDS and OWS, such excess stocks shall be handed over to FCI by the State Government. However, FCI shall have the option to specify whether such excess rice that would be handed over to FCI for central pool by the State Govt. shall be in the form of raw rice or Parboiled rice to meet overall consumption requirement of the country.....”.

Due to burgeoning stock level of parboiled rice in central pool, it was informed to the States that FCI will not be in position to accept parboiled rice during KMS 2021-22. However, States can procure parboiled rice for consumption within the State.

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**ANNEXURE-I**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE UNSTARRED QUESTION NO.1181 FOR ANSWER ON 09.02.2022 IN THE LOK SABHA.**

**State-wise Parboiled Rice Procured during last five years**

Fig. in LMT

STATE/U.T.	KMS 2016-17			KMS 2017-18			KMS 2018-19			KMS 2019-20			KMS 2020-21 (Upto 06.02.2022)		
	FCI	State Govt.	Total	FCI	State Govt.	Total	FCI	State Govt.	Total	FCI	State Govt.	Total	FCI	State Govt.	Total
ANDHRA PRADESH	1.17	0.00	1.17	1.01	0.00	1.01	2.03	0.00	2.03	2.92	0.00	2.92	4.29	0.00	4.29
TELANGANA	24.75	0.00	24.75	23.76	0.00	23.76	26.77	0.00	26.77	44.71	0.00	44.71	43.48	0.00	43.48
BIHAR	0.00	0.00	0.00	0.03	7.72	7.75	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
CHHATTISGARH	12.22	0.06	12.28	16.20	0.09	16.29	23.92	0.09	24.01	26.38	0.09	26.47	15.95	0.20	16.15
GUJARAT	0.01	0.00	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.75	0.75
HARYANA	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.79	0.79
JHARKHAND	1.31	0.00	1.31	1.34	0.00	1.34	1.50	0.00	1.50	2.54	0.00	2.54	4.13	0.00	4.13
KERALA	0.00	3.08	3.08	0.00	3.06	3.06	0.00	4.46	4.46	0.00	4.58	4.58	0.00	4.93	4.93
MADHYA PRADESH	0.00	11.43	11.43	0.00	0.00	0.00	0.02	0.00	0.02	0.00	0.00	0.00	0.00	0.00	0.00
ODISHA	14.16	15.33	29.49	11.15	15.74	26.89	16.04	20.33	36.37	16.05	23.82	39.87	17.74	25.50	43.24
PUNJAB	0.34	0.00	0.34	0.40	0.00	0.40	0.39	0.00	0.39	0.00	0.00	0.00	0.32	0.00	0.32
TRPURA	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.08	0.08
TAMILNADU	0.00	1.14	1.14	0.00	10.30	10.30	0.00	12.24	12.24	0.00	21.47	21.47	0.00	21.63	21.63
UTTAR PRADESH	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.06	0.00	0.06
UTTRAKHAND	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
WEST BENGAL	1.28	15.66	16.94	0.03	13.94	13.97	0.79	17.85	18.64	0.52	16.94	17.46	0.44	17.39	17.83
<b>TOTAL</b>	<b>55.24</b>	<b>46.72</b>	<b>101.96</b>	<b>53.92</b>	<b>50.85</b>	<b>104.77</b>	<b>71.46</b>	<b>54.97</b>	<b>126.43</b>	<b>93.12</b>	<b>66.90</b>	<b>160.02</b>	<b>87.20</b>	<b>70.48</b>	<b>157.68</b>

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